

Name of the Corporate Debtor: Nami Steel Private Limited
Date of commencement of CIRP: August 16, 2022
List of creditors updated as at 12.05.2023

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|------------|---------------------------|------------------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employees Provident Fund Organisation | Gujarat | 16th September, 2022 | 1,04,962.00 | - | unsecured | No | 0% | - | | 1,04,962.00 | - | Form F submitted instead of Form B. Further the claim is not updated for additional liability assessed by the EPFO department. |
| 2 | Department of Gujarat State Tax & Commercial Tax | Gujarat | 27th September 2022 | 8,02,420.00 | - | unsecured | No | 0% | - | | 8,02,420.00 | - | Claim amount already paid as per supportings provided by Corporate Debtor |
| 3 | Central Goods and Service Tax | Gujarat | 28th September 2022 | 26,68,66,995.00 | - | unsecured | No | 0% | - | | 26,68,66,995.00 | - | Order No. 51/ADC/MR/2021-22 dated 27-01-22 is set aside by "CGST (Appeal) Ahmedabad Commissionerate" vide order no. AHM-EXCUS-002-APP-135/2022-23 dated 08.02.2023. Therefore claim is not admissible. |
| 4 | Uttar Gujarat Vij Company Limited | Gujarat | 12th October 2022 | 91,46,725.55 | 91,46,725.55 | unsecured | No | 0% | - | | - | - | Claim admitted however authority in favour of the person submitting the claim not provided |
| | | | | | | | | | | | | | |
| | | | | 27,69,21,102.55 | 91,46,725.55 | | | | - | - | 26,77,74,377.00 | - | |

Notes

- 1 The claims received has been verified as on Insolvency Commencement Date of Nami Steel Private Limited i.e. August 16, 2022. Claims received till November 14, 2022 (90th day from ICD) and/or as directed by Hon. NCLT to be considered for verification has been considered herein. The List of creditors is updated as on May 12, 2023 for any additional claim/information warranting any change/update in the list thereto.
- 2 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP/RP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy
- 3 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.
- 4 The substanting documents are called from the claimants above.